## NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : CA/30/IB/2018

PETITION NUMBER : CP/582/ (IB)/2017

NAME OF THE PETITIONER(S) : BRILLIANT ALLOYS PVT LTD

NAME OF THE RESPONDENT(S) : STATE BANK OF INDIA

UNDER SECTION : 22(2)

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE

REPRESENTATION BY WHOM

1) ANAMA MERATHIA

Couver for IRP

Counsel representing Financial Creditor (State Bank of India) present. Counsel representing IRP present and prayed for time to file counter. He stated that Shri Vimal Chand Runwal, Financial Creditor, sent a communication informing that he could not attend the Tribunal today and prayed for time to file counter. Counsel for Corporate Debtor present. He is directed to make submissions on the next date of hearing. The matter is adjourned at request of both sides for hearing submissions by both sides. Put up on 27.02.2018.

**ORDER** 

(S VIJAYARAGHAVAN)
Member(Technical)

(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)

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